

position remains the same. As a matter of policy, however, all new first class coaches being turned out have provision for cubicles to enable the attendants to keep their luggage. Some new coaches with cubicles are already running on trains.]

SALE OF TYRES

933. SHRI D. THENGARI :
SHRI K. SUNDARAM :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to regulate the production and distribution of various types of tyres and also imported scooter and tractor tyres on control rates in the market;

(b) if so, what are the reasons therefor; and

(c) when the scheme will be implemented?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) The production of various types of tyres is already being regulated by the Government of India under the Industries (Development and Regulation) Act, 1951. Government have no proposal under consideration presently for statutorily regulating the distribution of tyres at controlled prices.

(b) and (c) Do not arise.

SCOOTER MANUFACTURE

934. SHRI S. D. UPADHYAYA :
SHRI RAM SAHAI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the sub-committee examining the seventeen schemes for the manufacture of scooters has since submitted its report; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Not yet.

(b) Does not arise.

935. [Transferred to the 18th December, 1967.]

TEA BOARD CENTRE

936. SHRI JAGAT NARAIN : Will the Minister of COMMERCE be pleased to state :

(a) the name of places in foreign countries where Tea Board has centres for the sale and propaganda of Indian tea;

(b) the staff employed in these centres and their annual salary bill centre-wise;

(c) the other establishment expenses of maintaining these centres such as rent, publicity per centre during the year ending the 31st March, 1967;

(d) the annual salaries and perquisites of ten top officials and their names in various countries;

(e) the date on which the various centres were opened;

(f) the annual tea sales overseas during the last five years and the amount of foreign exchange earned;

(g) the amount of additional sales as a result of opening these tea centres; and

(h) how long Government propose to continue these centres seeing the present urgent necessity of enforcing economy in all fields?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (e) Tea Centres are being run by the Tea Board at London, Edinburgh, Cairo and Sydney from 28-2-1964, 2-9-1963, 14-5-1961 and 6-11-1964 respectively.

(b) The total number of persons employed in the Tea Centres run by the Tea Board in London, Edinburgh,